NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|------------|-----------|-------------------------------------|
| CP 146/16 | TP 180/17 | For Orders | 391 / 394 | Paul Resorts & Hotels Pvt. Ltd., |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SPJI.P. Fother

SPJLager Adv. for Roc Particle of Sinehane

Re-opened suo-motu to hear further arguments. Counsel for petitioner is present. Smt. Prema Hatti appearing for ROC and RD office is present. Assistant from OL office is present.

After getting the necessary clarification, the matter is again reserved for orders.

MEMBER (J)

MEMBER (T)